

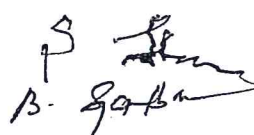

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT
10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/87/2018
NAME OF THE PETITIONER(S) : SARA TEXCONES PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	S. HARI	Counsel for Petitioner	
2	B. Sarath Babu	for Respondent	

ORDER

Counsel for petitioner present. Representative of ROC present and filed report.
Heard. Order is reserved.

-54-

(S VIJAYARAGHAVAN)
Member(Technical)

-84-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)